CENTRAL ADMINISTRATIVE TRIBUNAL BANGALORE BENCH, BANGALORE

CONTEMPT PETITION NO.170/00055/2020

IN

ORIGINAL APPLICATION NO.170/01800/2018 DATED THIS THE 12th DAY OF FEBRUARY 2021

CORAM:

HON'BLE SHRI SURESH KUMAR MONGA, MEMBER (J)

HON'BLE SHRI RAKESH KUMAR GUPTA MEMBER (A)

Sri.K.H.Naik S/o Late Hariyappa Aged about 59 years Working as Regional Director Dattopant Thengadi National Board For Workers' Education & Development Ministry of Labour and Employment, Govt. of India, Office at No.48, 1st Floor Karmik Kalyan Bhavan Mathikere Main Road Yashavanthpur, Bangalore-560 022. Residing at No.208 2nd floor, No.664/4/A Thathaiah Nilaya,7th Cross Bandappa Street Yeshawanthpura, Bengaluru-22.

...Petitioner

(By Advocate Shri K.Ananda)

VS.

1. Sri H.J.Pandya, The Chairman Dattopant Thengadi National Board For Workers' Education & Development Room No.21, Jamnagar House Man Singh Road, New Delhi-110011.

2.Sri Harsh Vaidya,
The Director
Dattopant Thengadi National Board For
Workers' Education & Development
North Ambazari Road
Near V.N.I.T.Gate
Nagpur-440033.

3.Sri Heeralal Samariya, The Secretary Union of India Ministry of Labour & Employment Shramashakthi Bhavan Rafi Marg, New Delhi-110011.

...Respondents

(By Shri M.V.Rao Sr.Panel Counsel)

ORDER (ORAL)

PER: SURESH KUMAR MONGA, MEMBER (J)

At the very out set Shri M.V.Rao, learned Counsel for the respondents, has submitted that the order dated 5.12.2019 passed by this Tribunal in Original Application No.170/01800/2018 has already been complied with by the respondents and therefore, nothing survives in the present Contempt Petition.

- 2. The fact as stated by Shri M.V.Rao, has not been disputed by Shri M.Rajakumar appearing as proxy for Shri K.Ananda, learned Counsel for the petitioner.
- 3. In view of the above, the Contempt Petition is disposed of having been rendered infructuous.
- 4. Rule of the Court is discharged.

Since the Contempt Petition itself is disposed of, therefore, nothing survives in Miscellaneous Application No.170/66/2021 and the same is also disposed of having been rendered infructuous.

(RAKESH KUMAR GUPTA) MEMBER (A) (SURESH KUMAR MONGA) MEMBER (J)

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